

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.11.2018

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	G. SHREEPAL	Respondent	
	G.P. Jain	Petitioners	G.P. Jain
	Manak Chand.	Petitioners	Manak Chand.
	G. Nareesh Kumar	Petitioners	G. Nareesh Kumar

ORDER

Counsel for both the parties are present and prayed for time to make submissions. At request, time is enlarged. Put up on 30.11.2018 at 10.30 A.M.



(B.S.V. PRAKASH KUMAR)
MEMBER (JUDICIAL)

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